## Relevant information under Section 4 (1) (b) (iv) Norms set by the Authority for the discharge of its functions

The activities pertaining to promotion and development, regulation and supervision of National Pension System are conducted in accordance with the provisions of the PFRDA Act, 2013 and in conformity with rules and the Regulations made and notified thereunder, as also guidelines and circulars issued by Authority from time to time, in aid of such Regulations.

\*\*\*\*\*